(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/20	017-18/Apptt
Letter No	/Apptt
Dated:	S25000000000000000000

To,

- 1. Sri Arun Kumar Dubey, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board,), Simdega,
- 2. Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board,), Lohardaga,
- 3. Sri Ashok Kumar No. III, S.D.J.M.-cum-P.M. (J.J. Board), Jamshepur,
- 4. Sri Md. Naeem Ansari, S.D.J.M.-cum-P.M. (J.J. Board.), Garhwa.
- 5. Sri Md. Faheem Kirmani, S.D.J.M.-cum-P.M. (J.J. Board), Ranchi,
- 6. Ms. Kumari Vaishali Srivastava, J.M.-cum-P.M. (J.J. Board), Deoghar,
- 7. Sri Nishant Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Dumka,
- 8. Sri Manoranjan Kumar No. I, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara,
- 9. Miss Manju Kumari, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Giridih,
- 10. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Pakur,
- 11. Miss Divya Mishra, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma,
- 12. Miss Shweta Kumari No. II, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra
- 13. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
- 14. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Godda,
- 15. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela,
- 16. Sri Vimal Johnson Kerketta, J.M.-cum-Addl. Railway Judicial Magistrate, Dhanbad,
- 17. Miss Lucy Sosen Tigga, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chaibasa,
- 18. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebgani,
- 19. Sri Manoj Kumar Ram, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
- 20. Sri Sandeep Kumar Bertam, JM-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),
- 21. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
- 22. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,
- 23. Ms. Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh,
- 24. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad.
- 25. Ms. Nitasha Barla, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
- 26. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
- 27. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
- 28. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
- 29. Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat),
- 30. Miss Sushila Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 13<sup>th</sup> – 14<sup>th</sup> May, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on "Addressing issues of core competence towards excellence in qualitative and quantitative Justice" on 13<sup>th</sup> – 14<sup>th</sup> May, 2017 with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 13.05.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 12th May till the evening of 14th May, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in

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advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 320/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 170 per day. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully, Sd/- A.K. Choudhary Registrar General

Memo No. \_\_\_\_\_\_\_\_/780 \_\_\_\_/Apptt.

Dated, Ranchi, the  $\frac{25/4/17}{}$ 

Copy forwarded to the Principal District & Sessions Judges, Simdega / Lohardaga / Jamshedpur / Garhwa / Deoghar / Dumka / Jamtara / Giridih / Pakur / Koderma / Chatra / Bokaro / Godda / Saraikela / Dhanbad / Chaibasa / Sahebganj / Gumla / Hazaribagh / Latehar / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar General